

DIVISION BENCH

ITEM NO.113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL NO.215/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RADHEY SHYAM YADAV V/S THE BENARES CLUB LTD
UNDER SECTION	59 OF THE COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ujjawal Satsangi Proxy for *: For the Appellant*
Sh. Kartikeya Saran, Adv.

Sh. Yash Tandon with Sh. Gaurav Singh, Adv. *: For the Respondents*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel, Sh. Ujjawal Satsangi representing the Appellant seeks and is granted one week time to place on record his power of attorney as well.
- 2.** Let the matter be adjourned for further hearing on 16th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

18th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*